

BUSINESS ADVISORY COMMITTEE

TWENTY-FOURTH REPORT

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Friday, the 25th April, 1958.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each item :—

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| (1) The Probation of Offenders Bill, 1957 as reported by the Joint Committee. | 8 hours |
| (2) The Employees' Provident Funds (Amendment) Bill, 1958. | 2 hours
(with discretion to the Chair to increase the time by 1 hour if he considers it necessary). |
| (3) The Bombay, Calcutta and Madras Port Trusts (Amendment) Bill, 1958. | 2 hours |
| (4) The Indian Stamp (Amendment) Bill, 1958. | 2 hours |
| (5) The Central Sales-Tax (Second Amendment) Bill, 1958. | 3 hours
(with discretion to the Chair to increase the time by 1 hour if he considers it necessary). |
| (6) Demands for Excess Grants (General Budget) for 1954-55. | 1 hour |

NEW DELHI,
The 25th April, 1958.

M. ANANTHASAYANAM AYYANGAR,
Speaker.